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**REPORT ON CROP DAMAGES CAUSED TO THE LAND BELONGED TO SRI DARANAGARRAJU S/O DARABALAIAR/O GUNDLAPOTLAPALLY VILLAGE OF RAJAPUR MAHABUBANGARA DISTRICT**

The Hon'ble National Green Tribunal, Southern Zone, Chennai in its order dt.03.02.2022 in O.A.No.13/2022 (SZ) and I.A.Nos.24 & 25 of 2022 (SZ) has directed to assess the damages of crops caused to the field of Sri Dara Nagaraju S/o Dara Balaiiah R/o Gundlapotlapally (v) of Rajapur (M) of Mahabubnagar District due to setting up of GTN Engineering Industries India Pvt., Ltd.

The Joint Committee consisting of District Agriculture Officer, Mahabubnagar, EE, TSPCB, Hyderabad and Dy. Director Ground Water Department, Mahabubnagar have visited the subject land and enquired about the damages of crops caused to the field of the applicant and submitted a report. As per the Joint Committee report, the losses caused to the field of the applicant are submitted as hereunder.

**1. Compensation assumed on account of Loss of Soil Fertility due to ground water contamination in applicant land:**

As per the inspection report of the District Agriculture Officer, Mahabubnagar the crop damages caused to the field of the applicant as hereunder.

Year	Survey number	Acreage	Crop vanakalam (KHarif)	Normal Avg yield per acre (quantity)	Yield reduction assumed due to acidic nature of soil (-30%) per acre (Quintals)	Loss of yield for 2.23 acres	MSP (Rs. /Q)	Loss of amount in Rs.	Remarks
2017-18	79/12aa	2.23	Maize	7.4	2.22	4.95	1425	7053.80	Area sown particular from 2019 only available with the Dept of Agriculture, 2017 & 2018 areas as per sale receipt of badepally market, areas as per farmers information respectively.
2018-19	79/12aa	2.23	Redgram	3.0	1.20	2.68	5675	15209.00	
2019-20	79/12aa	2.23	Cotton	6.5	1.95	4.35	5550	24142.50	
2020-21	79/12aa	2.23	Cotton	8.9	2.67	5.95	5825	34658.80	
2021-22	79/12aa	2.23	Maize	20.0	6.00	13.38	1870	25020.60	

It has been further reported that the applicant has raised crops in the above mentioned land to an extent of 2.23 gts in Sy.No.79/12aa. As per the Soil Texting report the land is slightly acidic due to which the applicant might have sustained loss of income of Rs.1,06,085/- for the past (5) years. Further the land is slopy and in rainy season the rain water slightly will flow downside.

The brief notes submitted by the Agriculture Department is as follows.

1. Whether the allegation of pollution caused on account of discharge of untreated effluents into the agricultural properties has resulted in any damage.
  - a. During the visit to GTN Engineering Industries India Pvt., Ltd, we are not noticed any discharge of untreated effluents in the Agriculture properties because the company all ready closed 1 year back.

2. Whether any contamination has been caused to the groundwater as well as soil or the applicant's land affecting its fertility and reduction in yield level and if so, what is the quantum of compensation payable for the applicant on account of such loss of agriculture income.
  - a. When we tested the bore water which is situated in the field. Results shown water is not suitable for cultivation of irrigated crops.
  - b. Soil sample results shows that the soil is slightly acidic
  - c. No crop is sown in yasangi (Rabi - Second crop) 2021-2022.
  - d. He is not sown any crop during the yasangi (Rabi - Second crop) 2021. Hence we are unable to estimate the reduction of yield
  
3. **If any contamination has been caused to the soil and groundwater, what is the nature of remediation to be carried out any they are directed to assess the compensation for the remediation as well.**
  - a. As per soil testing results the soils are slightly acidic.
  - b. Soils can be reclaimed by application of lime 950kgs of /acre continuous for two seasons for so the vanakalam and yasangi (Rabi - Second crop) soil can be reclaimed and suitable for cultivation of dry land agriculture under rainfed condition.
  - c. Some of the soil samples shown slightly alkaline these soil can be Reclaimed by applying Zypsum 200-25Kg/acre for two seasons vanakalam and yasangi (Rabi - Second crop) soils can be Reclaimed and suitable for cultivation.

II) A report received from the Ground Water Department, Mahabubnagar stating following:

- a. In pursuance of the District Collector proceeding no. Rev/CI/POLN/0003/2019-C Section, dated: 26-02-2022 joint inspection conducted by multi-disciplinary committee members in the month of March-2022 to study the pollution impact on Ground water and crop damage in and around GTN Engineering Industries India Pvt., Ltd., Gundlapotlapally village, Rajapur mandal, Mahabubnagar district.
- b. Ground Water Department, Mahabubnagar has conducted field inspection and collected 03 water samples around the GTN Engineering Industries India Pvt., Ltd., and submitted to Director, GWD, Hyderabad for its analysis. The water samples were analyzed (Copy enclosed).
- c. Bore well no 1. Balraj f/o Nagaraju the bore well was drilled one year back with the total depth of 200 feet. The yield is about 2.5" or 5919 liters per hour. The bore well drilled is without permission and treated as illegal. There is no cultivation under this bore well on the date of inspection and it is reported by the farmer that the bore well is idle and not in use. The bore well is situated at a distance of 350 m from the GTN Engineering Industries India Pvt., Ltd.
- d. Bore well no 2. The owner name is Sri Balaiah. The Total depth of the bore well is 360 feet and yield of the bore well is about 3 or 9329 liters per hour. 2 acres

of Paddy is under cultivation. The bore well has drilled without permission and treated as illegal. The bore well is situated 600 m from the GTN Engineering Industries India Pvt., Ltd.

- e Bore well no 3. The water sample is collected from the bore well which is situated in the premises of Temple area which is using for drinking purpose and Temple needs. The total depth of the bore well is about 400 feet and yield of the bore well is about 1.5" (1650 liters per hour).
- f The subject land is rain fed and as such there is possibility of one crop only during Kharif (1<sup>st</sup> crop) per year. The applicant has never raised any crop during the Rabi (Second crop) at any point of time.

**2. Environmental compensation on account of non-compliances:**

The Telangana State Pollution Control Board has taken necessary action like closure orders and issued directions to the industry for rectification of the same. However, as per the soil analysis report of the Agriculture Department dt.10.03.2022, it indicates that Sri Nagaraju's land soil is slightly acidic and it can be managed by applying lime of 950 Kgs per acre thereby it will be suitable for agriculture under rainfed conditions.

The Dy. Director, Ground Water Department has stated that the applicant herein drilled borewell in his field one year back with the total depth of 200 feet. The yield is about 2.5 inches or 5990 liters per hour. It has been further reported that the borewell drilled is without permission and treated as illegal. There is no cultivation under this borewell on the date of inspection and it is reported by the Farmer of the applicant that borewell is idle and not in use. The borewell is situated at a distance of 350 meters from the GTN Engineering Industries India Pvt., Ltd.

GTN Engineering Industries India Pvt., Ltd., has been established in Sy.Nos.51, 52, 53 of Gundlapotlapally (v) of Rajapur (M) of Mahabubnagar District of Telangana State and engaged in Yarn processing.

The said industry has stopped its operation from 15.04.2021 and submitted a letter to the Board stating that they have suspended the operations w.e.f., 15.04.2021.

I feel that as per the Joint Inspection report of the team of officers the bore well was drilled by the applicant one year back i.e., only after closure of the GTN Engineering Industries India Pvt., Ltd. The applicant with a mal fide intention to put the above unit into trouble has filed the present application before this Hon'ble Tribunal. I came to know that he was an employee as unskilled labour for the last 10 years in the said unit. The applicant has habituated to file such kind of representations/applications in various forums.

Place: Mahabubnagar, Telangana state  
Date: - 26.05.2022

  
District Collector,  
Mahabubnagar.

GOVERNMENT OF TELANGANA  
DEPARTMENT OF AGRICULTURE

From  
Assistant Director of Agriculture®  
Jadcherla

To  
the District Agriculture Officer  
Mahabubnagar

Ir.No.ADA/JCL/RJP/NGT-005/2022 dt: 19/05/2022

Sub: Pollution – Mahabubnagar District – National Green Tribunal Southern Zone Chennai- OA. No 13/2022 (SZ) & I.A.No.24 & 25 of 2022 (SZ) – petitioner Sri Dara Nagaraju R/o Gundlapotlapally village of Rajapur mandal – request for payment of compensation for the losses caused to his land assessment of damages of crops caused to the land of petitioner detail report submitted- Reg.

Ref: 1. JDA/ MBNR Memo No : B1/167/2022, dated: 28/03/2022  
2. District Collector Mbnr- File no :Rev/C1/POLN/0002/2022- C-Section, Dated 16/05/2022.

It is to submit that as per instructions of District collector Mahabubnagar, Department of Agriculture persons MAO, AEO visited the fields of D Balaiah S/o Nagaiah in survey no: 79/12aa enquired about the crops sown for the past 5 years in 2.23 acres of farm land i.e. during vanakalam(Kharif) followed by fallow during yasangi(Rabi). Afterwards preceded to MRO office for pahani for 2017-18 and 2018-19 of the land of D Balaiah S/o Nagaiah whose information not available. The farmer has produced an evidence of maize sold to badepally market committee in the year 2017. Online crop booking data available with the department from 2019 onwards.

Further it is submitted that yield and price based on normal yields of mandal and minimum support price of concern year was taken into consideration.

In the light of above the production and income losses assumed to be obtained for last 5 years is given below

Year	Survey number	Acree ge	Crop vanakalam (kharif)	Normal Avg yield per acre (Quintals)	yeild reduction assumed due to acidic nature of soil(-30%) per acre (Quintals)	Loss of yield for 2.23 acres	MSP (Rs./Q)	Loss of amount	remarks
2017-18	79/12aa	2.23	Maize	7.4	2.22	4.95	1425	7053.8	Area sown particulars from 2019 only available with the Dept of Agriculture, 2017& 2018 areas as per sale receipt of badepally market, areas as per farmers information respectively.
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2020-21	79/12aa	2.23	Cotton	8.9	2.67	5.95	5825	34658.8	
2021-22	79/12aa	2.23	Maize	20.0	6.00	13.38	1870	25020.6	
								106084.65	

This is to certify that the above information furnished as per the records available. D Balaiah S/o Nagaiah has grown crops mentioned above in 2.23 acres of land survey no 79/12aa. Due to acidic nature of soil he may have loss of income Rs. 106085/- (One lakh six thousand eighty five rupees only) for the past five years. Submitted for kind information and necessary action.

*J. Narasimha*  
Mandal Agriculture Officer  
**Mandal Agriculture Officer**  
Rajapur

*[Signature]*  
Assistant Director of Agriculture (R)  
Jadcherla  
Dist. Mahabubnagar (T.S)

*B. Venk*  
Dist. Agriculture Officer  
Mahabubnagar.  
19/5/22



**Lr.No.Appeal No.13of2022/TSPCB/ROH/MBNR-RRD/2022-**

**Date:21.05.2022.**

**To  
The Collector & District Magistrate,  
Mahabubnagar,  
Mahabubnagar District.**

Sir,

Sub: - TSPCB – ROH – Appeal No.13 of 2022 filed by Sri DaraNagaraju against M/s. GTN Industries Ltd., (Yarn processing unit), Gundlapotlapally (V), Balanagar (M), Mahabub Nagar District in Hon'ble NGT – The Hon'ble NGT Order dated 07.04.2022 – Report submitted - Reg.

Ref: - 1. The Hon'ble NGT, Southern Zone, Chennai passed an Order dated 10.05.2022 in the O.A. No. 13 of 2022 filed before Hon'ble NGT, Southern Zone, Chennai  
2. The Additional Collector, Mahabubnagar Instructions on 19.05.2022.

\* \* \*

It is to submit that an Original Application was filed before the Hon'ble NGT, Chennai by DaraNagaraju, R/o.Mahabubnagar District against the pollution caused by M/s. GTN Industries Ltd., (Yarn Processing Unit), Gundlapotlapally (V), Balanagar (M), Mahabubnagar District..

The Hon'ble NGT vide order dated 10.05.2022 has ordered as follows:

“1. The 2nd respondent, Telengana State Pollution Control Board as well as the 3<sup>rd</sup> respondent, District Collector and Magistrate, Mahbubnagar, Telengana are directed to assess the cost of remediation as well as the compensation payable to the applicant and submit a report on or before 27.05.2022.

2. Post the matter on 27.05.2022.”

The Additional Collector, Mahabubnagar District has instructed to the TSPCB, Agriculture Department and Ground Water Department to submit report. The TSPCB submit compile report to the Legal Cell, Collectorate Mahabubnagar District vide reference 2<sup>nd</sup> cited.

I) A report was received from the District Agricultural Officer, Mahabubnagar stating that, the yield and price based on normal yields of mandal and minimum support price of concern year was taken into consideration.

In the light of above the production and income losses assumed to be obtained for last 5 years is given below:

Year	Survey number	Acres	Crop vanakalam (kharif)	Normal Avg yield per acre (Quintals)	yield reduction assumed due to acidic nature of soil(-30%) per acre (Quintals)	Loss of yield for 2.23 acres	MSP (Rs./Q)	Loss of amount	remarks
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								106084.65	

Further stated that, the above information furnished as per the records available. D Balaiah S/o Nagaiah has grown crops mentioned above in 2.23 acres of land survey no 79/12aa. Due to acidic nature of soil he may have loss of income Rs. 106085/- (One lakh six thousand eighty five rupees only) for the past five years. The Brief note submitted by the Agriculture Department are as follows:

- Whether the allegation of pollution caused on account of discharge of untreated effluents into the agricultural properties has resulted in any damage.
  - During the our visit to GTN Industries Limited, we are not noticed any discharge of untreated effluents in the Agriculture properties because the company all ready closed 1 year back.
- Whether any contamination has been caused to the groundwater as well as soil or the applicant's land affecting its fertility and reduction in yield level and if so, what is the quantum of compensation payable for the applicant on account of such loss of agriculture income.
  - When we tested the bore water which in situated in the field. Results show water is not suitable so for cultivation of irrigated crops.
  - Soil sample results shows that the soil is slightly acidic
  - No crop is sown in yasangi 2021-2022.
  - He is not shown any crop during the yasangi 2021. Hence we are unable to estimate the reduction of yield
- If any contamination has been caused to the soil and groundwater, what is the nature of remediation to be carried out any they are directed to assess the compensation for the remediation as well.
  - As per soil testing results the soils are slightly acidic.
  - Soils can be reclaimed by application of lime 950kgs of /acre continuous for two seasons for so the vanakalam and yasangi soil can be reclaimed and suitable for cultivation of dry land agriculture under rainfed condition.
  - Some of the soil samples shown slightly alkaline these soil can be Reclaimed by applying Zypsum 200-25Kg/acre for two seasons vanakalam and yasangi soils can be Reclaimed and suitable for cultivation.

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- In pursuance of the District Collector proceeding no. Rev/CI/POLN/0003/2019-C Section, dated: 26-02-2022 joint inspection conducted by multi-disciplinary committee members in the month of March-2022 to study the pollution impact on Ground water and crop damage in and around M/s. GTN Engineering Limited. Gundlapotlapally village, Rajapur mandal, Mahabubnagar district.
- Ground Water Department, Mahabubnagar has conducted field inspection and collected 03 water samples around the M/s. GTN Engineering Limited and submitted to Director, GWD, Hyderabad for its analysis. The water samples were analyzed (Copy enclosed).
- Bore well no 1. Balraj f/o Nagaraju the bore well was drilled one year back with the total depth of 200 feet. The yield is about 2.5" or 5919 liters per hour. The bore well drilled is without permission and treated as illegal. There is no cultivation under this bore well on the date of inspection and it is reported by the farmer that the bore well is idle and not in use. The bore well is situated at a distance of 350 m from the GTN Industry.
- Bore well no 2. The owner name is Sri Balaiah. The Total depth of the bore well is 360 feet and yield of the bore well is about 3 or 9329 liters per hour. 2 acres of Paddy is under cultivation. The bore well has drilled without permission and treated as illegal. The bore well is situated 600 m from the GTN industry.
- Bore well no 3. The water sample is collected from the bore well which is situated in the premises of Temple area which is using for drinking purpose and Temple needs. The total depth of the bore well is about 400 feet and yield of the bore well is about 1.5" (1650 liters per hour).

III) The Report of TSPCB is as follows:

- M/s. GTN Engineering (India) Limited, (Unit: Yarn Processing), Sy. No. 51,52,53, Gundlapotlapalli (V), Balanagar (M), Mahaboobnagar District and engaged in Yarn processing unit.
- The industry has stopped its operations from 15.04.2021 and submitted a letter to the Board, stating that they have suspended the operations w.e.f. 15.04.2021.
- As per the Joint Committee report, the Agriculture Department based on the soil analysis stated that the soil is slightly acidic and the same can be remediated by applying 950 kgs of lime per Acre under rainfed condition. The total area of the applicant land is 2.23 acres and the total quantity of lime required is about 2,120 kgs. The Agriculture Department is the concerned authority to carry out the remediation of the soil. After the collection of the remediation cost from the industry, the Agriculture Department may be asked to take up the soil remediation in the complainant's (Applicant) land and recommend suitable crops. (Copy of the Joint Committee report is enclosed).
- Regarding crop compensation, Revenue Department is the designated authority to decide the crop compensation in co-ordination with the Agriculture Department.  
The copy of the reports received from the Agriculture Department and the Ground water Depart and TSPCB are herewith enclosed for kind perusal.

This is submitted for kind information and necessary action.

Encl: As above

Yours faithfully,

  
ENVIRONMENTAL ENGINEER

**ENVIRONMENTAL ENGINEER**  
Telangana State Pollution Control Board  
Regional Office, Hyderabad  
4th Floor, Podupu Bhavan,  
Hyderabad Collectorate Complex,  
N S ROAD HYDERABAD-500 001



GOVERNMENT OF TELANGANA  
GROUND WATER DEPARTMENT

From

M. Rajender Kumar , M.Sc.,  
District Ground Water Officer,  
Ground Water Department  
Mahabubnagar.



To

The District Collector & Magistrate,  
Mahabubnagar.

Lr.No. 3131/Tech/2021-22 / 162

Dated: 20/05/2022

Sir,

Sub:- DGWO - GWD - MBNR – A brief note pertaining to Ground water department on the Joint Inspection of multidisciplinary committee member in and around M/s. GTN Engineering Limited, Gundlapotlapalli (V) Rajapur (M) – Submission - Reg.

Ref:- As per the instructions of the Addl. Collector (Rev) dated: 19-05-2022.

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Kind attention is invited to the above and I am here with submitting a brief note pertaining to Ground water department on the Joint Inspection of multidisciplinary committee member in and around M/s. GTN Engineering Limited, Gundlapotlapalli (V), Rajapur (M) of Mahabubnagar (D).

This is for favour of kind information and taking further necessary action.

Encl: Brief note

Yours faithfully

  
District Ground Water Officer  
Ground Water Department  
Mahabubnagar

  
20/5/22

o/c

  
DISPATCH CLERK  
Ground Water Department  
Govt. of Telangana  
Mahabubnagar Dist. 509001

Received copy  
at camp  
20/5/22

**BRIEF NOTE PERTAINING TO GROUND WATER DEPARTMENT ON THE JOINT INSPECTION CONDUCTED BY MULTI DISCIPLINARY COMMITTEE MEMBERS IN AND AROUND M/s. GTN ENGINEERING LIMITED, GUNDLAPOTLAPALLI (V), RAJAPUR (M), MAHABUBNAGAR DISTRICT.**

In pursuance of the District Collector proceeding no. Rev/C1/POLN/0003/2019-C-Section, dated: 26-02-2022 joint inspection conducted by multi-disciplinary committee members in the month of March-2022 to study the pollution impact on Ground water and crop damage in and around M/s. GTN Engineering Limited, Gundlapotlapally village, Rajapur mandal, Mahabubnagar district .

Ground Water Department, Mahabubnagar has conducted field inspection and collected 03 water samples around the M/s. GTN Engineering Limited and submitted to Director, GWD, Hyderabad for its analysis. The water samples were analyzed and details are furnished below.

**Bore well no 1.** Balraj f/o Nagaraju the bore well was drilled one year back with the total depth of 200 feet. The yield is about 2.5” or 5919 liters per hour. The bore well drilled is without permission and treated as illegal. **There is no cultivation under this bore well on the date of inspection and it is reported by the farmer that the bore well is idle and not in use .**The bore well is situated at a distance of 350 m from the GTN Industry.

**Bore well no 2.** The owner name is Sri Balaiah. The Total depth of the bore well is 360feet and yield of the bore well is about 3”or 9329 liters per hour. 2 acres of Paddy is under cultivation. The bore well has drilled without permission and treated as illegal. The bore well is situated 600 m from the GTN industry.

**Bore well no 3.** The water sample is collected from the bore well which is situated in the premises of Temple area which is using for drinking purpose and Temple needs. The total depth of the bore well is about 400 feet and yield of the bore well is about 1.5” (1650 liters per hour).

**The bore well wise details are enclosed.**

(P.T.O)

Analytical Data of Water Samples collected around M/s. GTN Engineering Limited, Gundlapotlapally (V), Rajapur (M), Mahabubnagar (D)																		
Sl.No	Farmer Name /Location	Well Type	Depth of Water Level (mbgl)	pH at 25 °C	Sp cond at 25°C mic.Sie / cm.	TDS Calculated mg/lit.	Na+	K+	Ca <sup>+2</sup>	Mg <sup>+2</sup>	CO <sub>3</sub> <sup>-2</sup> as CaCO <sub>3</sub>	HCO <sub>3</sub> <sup>-</sup> as CaCO <sub>3</sub>	Cl <sup>-</sup>	SO <sub>4</sub> <sup>2-</sup>	NO <sub>3</sub> <sup>-</sup>	F <sup>-</sup>	T.H. as CaCO <sub>3</sub>	SAR
				6.50 to 8.50		500-2000	No Guidelines	No Guidelines	75-200	30-100	200-600	200-600	250-1000	200-400	45	1.0-1.5	200-600	0-10 (Excellent), 10-18 (Good), 18-27 (Doubtful), above 27 (U.S.)
1	Balraj	BW	7.06	7.46	18380	11763	8	8	720	389	0	600	3300	4000	27	0.49	3399	20.81
2	Balaiah	BW	8.10	7.37	9490	6074	1282	8	400	243	0	410	2100	1250	1	0.69	2000	12.46
3	Temple	BW	8.95	7.60	1242	795	76	4	80	58	0	200	220	48	52	0.73	440	1.58

Remarks: 1) Out of 3 samples, 2 samples are showing above BIS limits of TDS, among them 01 sample is showing high value i.e., 11763mg/L observed at Gundlapotlapally (V), Rajapur(M)Farmer name is Balraj.

2) Out of 3 samples, 01 samples are showing above BIS limits of Nitrate i.e., 52 mg/L observed at Gundlapotlapally (V), Rajapur(M)Farmer/ location at Temple.

3) Samples D1121-2636, D1121 - 2637 are showing abnormal TDS, Calcium, Magnesium, Chloride, Sulphate and Total Hardness. SAR (Sodium Absorption Ratio) is out of Graph.

  
 District Ground Water Officer  
 Mahabubnagar

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ), CHENNAI

O.A NO.13 OF 2022

DARA NAGARAJU

....APPLICANT

-VS-

UNION OF INDIA AND OTHERS

....RESPONDENTS

REPORT FILED BY 3<sup>RD</sup> RESPONDENT

H.YASMEEN ALI,

COUNSEL FOR THE 3<sup>RD</sup> RESPONDENT